

Shri Karmarkar: I should like to have notice.

Shri A. C. Guha: Is the protection given to the industry sufficient to cope with foreign competition?

Shri Karmarkar: Yes, in the opinion of Government.

Dr. P. S. Deshmukh: Has there been any appreciable reduction in demand for screws as a result of the reorganisation of the Cabinet?

DISPLACED PERSONS TAKEN TO BISTUPUR

*302. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state:

(a) whether in June 1951 (or near-about that time) 94 families from a camp (Kashipur) were removed to a village called Bistupur, P.S. Ranaghat, District Nadia, to be rehabilitated in a colony which the displaced persons were given to understand to be an urban area within the Municipality of Ranaghat;

(b) whether it is a fact that the area (Bistupur) was a few miles off from the municipal area and that it was a marshy place full of jungles and that there was no arrangement for their reception;

(c) whether it is a fact that several displaced persons died of hunger and disease;

(d) whether it is a fact that subsequently all the displaced persons were removed from that place; and

(e) if so, what action has been taken against the officer responsible for this?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

RAMCHANDRAPUR COLONY

*303. **Shri A. C. Guha:** (a) Will the Minister of Rehabilitation be pleased to state when the Ramchandrapur colony (District 24 Parganas, West Bengal), was started for the rehabilitation of East Bengal displaced persons?

(b) What is the number of families sent there?

(c) How was the land secured and at what price?

(d) How many families of displaced persons have since left the colony and why?

(e) If the colony is a failure, have Government enquired into the causes for the failure and taken any steps against any person—official or non-official?

(f) What is the total amount spent on the scheme?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Dispersal to this colony started on the 29th May, 1951.

(b) 1,092 families.

(c) Land was secured by Displaced Persons themselves on payment of 'Salami' at the rate of Rs. 125 per bigah and annual rent to the Landlord.

(d) and (e). 726 families have left the colony up-to-date. A full enquiry into causes of these desertions and partial failure of the colony has been instituted by West Bengal Government. The results of the enquiry are awaited.

(f) Rs. 10,69,270.

Shri A. C. Guha: May I know if the Government have enquired at what price the landlords purchased this land and in what year?

Shri A. P. Jain: Government have made no such enquiry, but I understand that the land had been purchased at the market rates.

Shri A. C. Guha: At what price the original landlords purchased this land two or three years ago?

Shri A. P. Jain: I have already answered that Government have made no such enquiry; but the land at present has been purchased at the market rate.

Shri A. C. Guha: When did the enquiry by the West Bengal Government start and when is it expected to be completed?

Shri A. P. Jain: These are all matters for the West Bengal Government. I am not expected to know on what date the enquiry started and when it is likely to be completed.

KOLAR GOLD MINES ACCIDENT

*307. **Dr. M. M. Das:** Will the Minister of Labour be pleased to state:

(a) the causes of the accident that occurred in the Champion Reef Mines of the Kolar Gold Fields on the 19th April, 1952;